



2026:AHC:8614

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1553 of 2014

Abhay Singh And 11 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Ashok Khare, Chandra Prakash Kureel,
Sarvesh Kumar, Seemant Singh,
Siddharth Khare

Counsel for Respondent(s) : C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Withdrawal Application No.20 of 2025

1. By way of present withdrawal application, the writ petitioner no.2 has sought withdrawal of the present writ petition.
2. The learned Standing Counsel has no objection to the same.
3. The withdrawal application is **allowed**.
4. The writ petition is **dismissed as withdrawn** in so far as writ petition no.2 is concerned.

January 12, 2026

N.S.Rathour

(Vikas Budhwar,J.)